

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.03.2021 (THURSDAY)

COURT – IV (VIRTUAL MODE)

11:00 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 961 of 2020	Kewaunee Labway India Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Chirag Kher	Shiv Kumar Suri
2.	Contempt Case (AT) No. 22 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Akashganga Infraventures India Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik	Akshay Ringe

For Hearing

3.	Comp. App. (AT) (Ins) No. 1122 of 2020	Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors. With	Gaurav Nair	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
4.	Comp. App. (AT) (Ins) No. 1123 of 2020	Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors. With	Anne Methew	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
5.	Comp. App. (AT) (Ins) No. 11 of 2021	P.L. Adke Vs. Harshad Deshpande & Ors.	Varun Singh	Rohit Rath-R1 Rahul Totala-R2 Kritya Sinha-R3 Pranati Bhatnagar-R5 & R6
6.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
7.	Comp. App. (AT) No. 91 of 2019	M.Chandra Sekhar Rao & Ors. Vs. MPR Refractories Ltd.& Ors.	Dhruv Gupta	Anshuman Sharma- (R1, R2& R5)

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**